

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravans Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 19-5-04

Registration No. CA 326/04

S.A.S. (Aadrt) Welfare Association Applicant (s)

VERSUS

UOI b o s s

Respondent (s)

A copy of the ORDER dated 18-5-04 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

18.5.2004

Shri Anil Mishra, counsel for the applicant
Shri S.A. Dharmadhikar, counsel for respondents

Learned counsel for the applicant has filed an MA No. 620/2004 for withdrawal of the original application with liberty to file a fresh original application. Permission is granted. The O.A. is, therefore, dismissed as withdrawn with liberty to file a fresh original application, if so advised.

(Madan Mohan)
Member (J)

(M.P. Singh)
Vice Chairman

TRUE COPY

GRPR-119-CAT Jaba

Central Administrative Tribunal
Jabalpur Bench, Jabalpur.

10.000